

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

ORDER NO. 28/2020

Dated 11 December, 2020

In partial modification of the earlier orders on the subject, Sh. Rohit Gulia, Administrative Civil Judge (South) (Contact No.9650081039) is hereby appointed as Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016.

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only through the undersigned.

(Poonam A. Bamba)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi.

No. 12276-12388/D&SJ(South)/BMC/Saket/ND/2020/

Dated:- 11-12-2020.

Copy to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
4. The Chairperson, Building Maintenance Committee, Saket Court, New Delhi.
5. The Officer concerned with a copy of "Equal Opportunity Policy for Persons with Disabilities".
6. The State Commissioner for Persons with Disabilities, Govt. NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi.
7. All the Judicial Officers posted at South District, Saket Courts Complex, New Delhi to bring this order to the notice of the staff with disabilities posted under their control.
8. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi with the direction to bring this order to the notice of the staff with disabilities posted under their control.
9. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
10. The Public Relation Officer, Saket Courts Complex, New Delhi.
11. For uploading on LAYERS.
12. For uploading on Centralized Website through LAYERS.
13. The Personal Assistant attached to the undersigned.

(Poonam A. Bamba)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi.